

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Friday the 08<sup>th</sup> day of December 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

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In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 106/2023 For Exemption IA No. 1303/2023 For Urgent Listing IA No. 1304/2023 For Stay IA No. 1305 & 1306/2023 Additional docs IA No. 1307/2023	Kiran Reddy Pendri Vs Escientia Advanced Sciences Pvt Ltd. & 10 Ors.	Mr. Edward James	Mr. VV Sivakumar For Caveator
2	Comp App (AT) (CH) (Ins) No. 419/2023 For Stay IA No. 1274 & 1276/2023 For Direction IA No. 1275/2023	Trimex Industries Pvt. Ltd. Vs Ind-Barath Power Gencom Ltd & 3 Ors.  <b>WITH</b>	Ms. Revathi Manivannan	Dr. P Vasudevan For Caveator
3	Comp App (AT) (CH) (Ins) No. 420/2023 For Stay IA No. 1277 & 1279/2023 For Direction IA No. 1278/2023 For Exemption IA No. 1280/2023	Millenium Steel India Private Limited Vs IND-Barath Power Gencom Ltd	Ms. Revathi Manivannan	Dr. P Vasudevan For Caveator
4	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No. 1120/2023 Additional docs IA No. 1215 & 1216/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd <b>WITH</b>	Mr. PK Panneerselvam	
5	Comp App (AT) (CH) (Ins) No. 368/2023 To dispense with IA No. 1121/2023 For Stay IA No. 1123/2023 For Direction IA No. 1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneerselvam	Mr. BSV Prakash Kumar- R2

6	Comp App (AT) (CH) (Ins) No. 397/2023 For Condone Delay IA No. 1223/2023 For Exemption IA No. 1217/2023	Murugiah Kuthalanathan, Proprietor of Ganesh Traders Vs CA Mahalingam Suresh Kumar & 2 Ors.  <b>WITH</b>	Mr. M Jayaraj	
7	Comp App (AT) (CH) (Ins) No. 407/2023 To dispense with IA No. 1245/2023 For Condone Delay IA No. 1244/2023	Rajaraman Flour Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar, RP for GBJ Hotels Pvt Ltd & 2 Ors.	Ms. I Divya	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 302/2021 For Stay IA No. 639 & 641/2021 To Dispense With IA No. 640/2021 To Implead IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 To Adv. Hg. IA No. 942 & 1052/2022 IA No. 417/2023	Kineta Global Limited Vs IDBI Bank Limited & 8 Ors  <b>WITH</b>	P. Wilson Associates	Mr. Varun Srinivasan R1- R6 Mr. J Manivannan- R7 Mr. NP. Vijaykumar- R8 Mr. Akhil Bhansali- R9
9	Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. J Manivannan	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali- R9

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) (Ins) No. 364/2023 For Stay IA No. 1116/2023 For Condone Delay IA No. 1315/2023	Mr. A Rajendra, Ex- Shareholder & Suspended Board of Director of Dharti Dredging & Infrastructure Ltd. Vs	Ms. Harshini Jhothiraman	Ms. Disha Parekh- R1 Ms. Neha Bhosale- R2-R4 Mr. Kumar Anurag Singh- R5

		Mr. Gonugunta Madhusudhan Rao, RP of Dharti Dredging & Infrastructure Ltd. & 4 Ors. <b>WITH</b>		
11	Comp App (AT) (CH) (Ins) No. 365/2023 For Stay IA No. 1117/2023 To dispense with IA No. 1118/2023 For Condone Delay IA No. 1316/2023	Mr. A Rajendra, Ex-Shareholder & Suspended Board of Director of Dharti Dredging & Infrastructure Ltd. Vs Mr. Gonugunta Madhusudhan Rao, RP of Dharti Dredging & Infrastructure Ltd. & 4 Ors.	Ms. Harshini Jhothiraman	Ms. Disha Parekh-R1 Ms. Neha Bhosale-R2-R4 Mr. Kumar Anurag Singh- R5
12	Comp App (AT) (CH) (Ins) No. 188/2023 For Directions IA No. 605/2023 For Exemption IA No. 606 & 607/2023	Mr. Sukakumar Puvi Kumar Vs Ms. Pavitra Vyas & 2 Ors.	M/s Aekom Legal	Mr. Raghuram Cadambi- R1 Mr. S Karunamoorthy-R2

#### For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	TA (AT) No. 65/2022 (CA (AT) (Ins) No. 977/2019)	Wipro Limited Vs Navayuga Infotech Pvt. Ltd.	Mr. Gaurav Bahl	Mr. Yelamanchili Shiva Santosh Kuma

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	Comp App (AT) (CH) (Ins) No. 84/2023 For Stay IA No. 302/2023 For Directions IA No. 304/2023	Union Bank of India Vs Resolution Applicant of M/s Bheema Cements Limited Consortium of Fortuna Engg. Tech and Structural (India) Pvt. Ltd. & 2 Ors. <b>WITH</b>	Mr. Varun Srinivasan	Mr. Jerin Asher Sojan- R1 M/s Ravi Rajagopalan & Associates- R2 Mr. VV Sivakumar- R3
15	Comp App (AT) (CH) (Ins) No.391/2023 For Exemption IA No.1194/2023	Resolution Applicant of Bheema Cements Ltd through Consortium Of Fortuna Engi Tech & Structural (India) Private Limited Vs	Mr. K V Raman Mr. Sai Rahuveer	Mr. VV Sivakumar- R2 Mr. Varun Srinivasan- R3

		G Madhsudhan Rao & 2 Ors.		
16	TA No. 168/2021 (Comp App (AT) (Ins) No. 145/2020	Vision Millennium Exports Private Limited Vs Edelweiss Rural & Corporate Services Limited	Mr. Pranay Sohini	Mr. VV Sivakumar
17	Res App No. 04/2023 in Comp App. (AT) (CH) (Ins) No. 149/2021 For Condone Delay IA No. 295/2021 For Stay IA No. 293/2021 To Dispense with IA No. 294/2021 To implead IA No. 329/2021	Orlem Pharm Pvt. Ltd. Vs PVS Memorial Hospital Pvt. Ltd. & 3 Ors  <b>WITH</b>	Mr. Hari Radhakrishnan	Mr. Bijoy P Pulipra- R2 Mr. Pradeep Joy- R4
18	Res App No. 05/2023 in Comp App (AT) (CH) (Ins) No. 203/2021 For Condone Delay IA No. 409/2021 To Dispense with IA No. 408/2021 For Stay IA No. 407/2021	St. Antonys Medical Distributors Vs PVS Memorial Hospital Pvt Ltd. & 3 Ors	Mr. Hari Radhakrishnan	Mr. Bijoy P Pulipra- R2 Mr. Pradeep Joy- R4
19	Comp App (AT) (CH) No. 92/2023 For Urgent Hearing IA No. 1171/2023	Global Best Foundries Pvt Ltd & Anr. Vs D Suseela	Dr. KS Ravichandran	
20	TA (AT) No.6/2022 (CA (AT) No. 361/2018)	Mr O. Arumugasamy Vs M/s T.R Mills Pvt. Ltd.  <b>WITH</b>	Mr. Naman Jhabakh	Mr. D Basavarajappa M/s King Stubb & Kasiva- R5, R6 & R7 Mr. Praveenkumar- R10
21	TA (AT) No.12/2022 (CA (AT) No. 259/2018)	M/s Chandra Spinning & Weaving Mills Pvt. Ltd. Vs Smt.M. Leela  <b>WITH</b>	M/s King Stubb & Kasiva	Mr. Aman Nalina
22	TA (AT) 13/2022 (CA (AT) No. 258/2018)	M/s Chandra Spinning & Weaving Mills Pvt. Ltd. Vs Smt.M. Leela  <b>WITH</b>	M/s King Stubb & Kasiva	Mr. Praveenkumar- R9 -R10

23	TA (AT)No.16/2022 (CA (AT) No. 310/2018)	Mr. M. Nagaraj VS Smt M. Leela  <b>WITH</b>	Mr. Naman Jhabakh	M/s King Stubb & Kasiva- R6, R8- R10 Mr. Praveenkumar- R12
24	TA (AT)No.19/2022 (CA (AT) No. 360/2018)	M/s Chandra Spinning & Weaving Mills Pvt. Ltd. Vs Smt M. Leela <b>WITH</b>	M/s King Stubb & Kasiva	Mr. Praveenkumar- R9
25	TA (AT) No.21/2022 (CA (AT) No. 277/2018)	M.S Nagarathna VS Leela Madhusudan <b>WITH</b>	Mr. Naman Jhabakh	
26	TA (AT) No.23/2022 (CA (AT) No. 309/2018)	TR Mills Pvt VS Smt M. Leela	Mr. Naman Jhabakh	M/s King Stubb & Kasiva - R7-R9
27	TA (AT) No.133/2021 (Comp App (AT) No.25/2020)	Nirej V. Paul & Anr Vs. The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran	Mr. Srikanth Mohan R1
28	TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020)	Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd.	Mr. Udian Sharma	Mr. Vivek Jain
29	TA (AT) No. 244/2021 (CA (AT) (Ins) No. 766/2020 For Delay IA No. 2050/2020 Additional docs IA No. 2051/2020)	M/s Metal Gems Vs M/s Saranya Forgings & Engineers India Pvt. Ltd.	Dr. Harsh Surana	
30	Comp App (AT) (CH) No. 39/2021 For Stay IA No. 537/2021 For Exemption IA No. 538/2021 For Intervention IA No. 899/2022	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat- R2 Mr. Joseph Pookkat- R3
31	Comp App (AT) (CH) No. 40/2021 For Exemption IA No. 540/2021 For Stay IA No. 539/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat- R2 Mr. Joseph Pookkat
32	Comp App (AT) (CH) No. 41/2021 For Exemption IA No. 542/2021 For Stay IA No. 541/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat- R2

33	Comp App (AT) (CH) (Ins) No.196/2021 For Stay IA No. 396 & 398/2021 For Urgent Hearing IA No. 397/2021	Mr. Srinivasa Rao Idupulapati Vs ISR Infra Pvt. Ltd. Rep by RP & Liquidator of Mr. Pradeep Kumar Sravanam & Anr.	M/s Ramalingam and Associates	Ms. JVL Bharathi- R1 Ms. Ananda Gomathi- R2
34	Comp App (AT) (CH) (Ins) No.13/2022 For Exemption IA No. 28/2022	Mr. Yogesh Sethi Vs M/s Aambis Food Products Pvt. Ltd.	Mr. Yogesh Kumar Jagia	Mr. A K Balaji Ms. Nithya S
35	Comp App (AT) (CH) (Ins) No. 217/2022 For Condone Delay IA No. 475/2022	Stressed Assets Stabilization Fund Vs SPISYS Limited	Mr. Varun Srinivasan	
36	Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C & Anr <b>WITH</b>	Mr. Pawan Jabakh	Ms Jayanthi K Shah-R1
37	Comp App (AT) (CH) (Ins) No. 295/2022	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C & Anr	Mr. Pawan Jabakh	Ms Jayanthi K Shah-R1 Mr. S Ramesh- R2
38	Comp App (AT) (CH) (Ins) No. 103/2023 For Stay IA No. 373/2023 For Exemption IA No. 374/2023 Vacate stay IA No. 801/2023	A Krishna Reddy Suspended Managing Director of AKR Construction Ltd. Vs SREI Equipment Finance Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. Anant Merathia- R1 Mr. VVSN Raju- R2
39	Comp App (AT) (CH) No. 04/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. George Gomez <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
40	Comp App (AT) (CH) No. 05/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Fibin Francis <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
41	Comp App (AT) (CH) No. 06/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Jude Antony <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy

42	Comp App (AT) (CH) No. 07/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Antony Jaison <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
43	Comp App (AT) (CH) No. 12/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Brightes Stephen <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
44	Comp App (AT) (CH) No. 13/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Liya Clara <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
45	Comp App (AT) (CH) No. 14/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Hyma Joseph <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
46	Comp App (AT) (CH) No. 15/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Mary Francis <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
47	Comp App (AT) (CH) No. 16/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs K.C Francis <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
48	Comp App (AT) (CH) No. 17/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Paul P. George <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
49	Comp App (AT) (CH) No. 18/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nelson Thoris <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
50	Comp App (AT) (CH) No. 19/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R.	Mr. Philip Mathew	Mr. B Ashok Shenoy

		Vs Mrs. Priya Rameshan <b>WITH</b>		
51	Comp App (AT) (CH) No. 20/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Nixon T. S. <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
52	Comp App (AT) (CH) No. 21/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Oswin Antony <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
53	Comp App (AT) (CH) No. 22/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Reghunath P.V. <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
54	Comp App (AT) (CH) No. 23/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Soy Manuel Mendez <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
55	Comp App (AT) (CH) No. 24/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. Vijesh V. C. <b>WITH</b>	Mr. Philip Mathew	Mr. B Ashok Shenoy
56	Comp App (AT) (CH) No. 25/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Shri. William James	Mr. Philip Mathew	Mr. B Ashok Shenoy

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By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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